

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3578
ANSWERED ON:22.12.2004
KAIGA ATOMIC POWER PLANT
Shivanna Shri M

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the time by when Kaiga Atomic Power Plant is likely to become completely functional;
- (b) whether it has come to the notice of the Government that many people whose land has been acquired by the Centre are yet to receive compensation;
- (c) if so, the steps taken by the Centre to provide compensation to all those who have lost their land;
- (d) whether jobs will also be given to such families whose land has been acquired; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

- (a) Units 1&2 of Kaiga Atomic Power Project (KGS- 1&2) are already in operation since the year 2000. Units 3 & 4 are presently under construction. These units are scheduled to commence commercial operations by March 2007 (Unit-3) and September 2007 (Unit-4)
- (b) No, Sir.
- (c) & (d) A comprehensive compensation and rehabilitation package worked out by the Karnataka State Government for the Project Affected Persons of the Kaiga Atomic Power Project was implemented and completed in 1993-94.
- (e) Not applicable in view of (c) & (d) above.